

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.**

**I.A No.                      of 2024  
(State of Telangana)**

**In**

**Original Application No. 606/2018  
(State of Telangana)**

**IN THE MATTER OF:**

**Re:** Compliance of Municipal Solid Waste Management Rules, 2016 &  
Other environmental issues.

**AND IN THE MATTER OF:**

State of Telangana

...Applicant

**Index**

<b>No</b>	<b>Particulars</b>	<b>Page</b>
<b>1</b>	<b>Miscellaneous Document</b> True copy of G.O.Rt.No. 344 dated 3.8.2024 issued by Municipal Administration Department, Government of Telangana granting administrative sanction of Rs. 3849.10 Crores for construction of 1-STP in PPP Mode and 38 STPs in HAM mode	1-2
<b>2</b>	<b>Proof of service</b>	

**Filed by**



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**GOVERNMENT OF TELANGANA  
A B S T R A C T**

Municipal Administration and Urban Development Department – HMWSSB- Sewerage Projects-Construction of 1STP in PPP mode and 38 STPs in HAM mode-Administrative sanction for an amount of Rs.3849.10 crores under AMRUT 2.0 (TRANCHE-III)-Accorded-Orders-Issued.

**MUNICIPAL ADMINISTRATION & URBAN DEVELOPMENT (UBS) DEPARTMENT**

**G.O.Rt.No. 344**

**Dated: 03 .08.2024**  
**Read the following:**

1. Government Memo No 681/UBS/2024, dated:20.1.2024.
2. State Level High Powered Steering Committee CR No:05, dated:5.2.2024.
3. Approval of Appex Committee of AMRUT 2.0, GOI, New Delhi, dated:14.3.2024.
4. From Managing Director, HMWSSB Lr No HMWSSB/MD/Musi Riverfront/AMRUT-2.0/STPs-ORR/AS/2023-24/150, dated:26.4.2024.
5. From Vice Chairman & Managing Director, Hyderabad Lr No 21/TUFIDC/AMRUT 2.0/TRANCHE-III/2024, dated:15.5.2024.

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**ORDER:**

In the circumstances reported in the references 4<sup>th</sup> and 5<sup>th</sup> read above and after careful examination , Government hereby accord administrative sanction for an amount of Rs.3849.10 crores (Rupees Three Thousand Eight Hundred Forty Nine crores and Ten lakh only) for construction of STPs for ULBs between GHMC & ORR area under Hyderabad Agglomeration as part of Musi Riverfront-Musi Cleanup in 3 sewerage projects with the following funding pattern

(Rs. In crores)

Sector	No. of projects	Total project cost excluding O&M	Funding Breakup of Project cost			ULB Contribution O&M for 15 years	Total project cost including O&M
			Central share (30%)	State share (30%)	PPP (40%)		
Sewerage Project - 1 STP in PPP	1	51.37	15.41	15.41	20.55	12.74	64.11
Sub Total	1	51.37	15.41	15.41	20.55	12.74	64.11
Sector	No. of projects	Total project cost excluding O&M	Funding Breakup of Project cost			ULB Contribution O&M for 15 years	Total project cost including O&M
			Central share (25%)	State share (35%)	HAM (40%)		
Sewerage Project -16 STPs in HAM (Package.-I)	1	1251.90	312.98	438.18	500.75	626.65	1878.55
Sewerage Project -22 STPs in HAM (Package.-II)	1	1266.54	316.64	443.31	506.60	639.90	1906.44
Sub Total :	2	2518.44	629.61	881.48	1007.35	1266.55	3784.99
Total :	3	2569.81	645.02	896.89	1027.90	1279.29	3849.10

2. Government also accord permission to Managing Director, HMWSSB, Hyderabad to adopt the approved terms and conditions of ongoing STP projects taken up under the HAM mode in HMWSSB.

[P.T.O.]

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3. The Managing Director, HMWSSB, Hyderabad / the Vice Chairman & Managing Director, TUFIDC, Hyderabad shall take necessary further action in the matter accordingly.

4. This order issues with the concurrence of Finance Department vide their U.O.No 2558353-A/153/PF/2024, dated: 22.6.2024.

**(BY ORDER AND IN THE NAME OF THE GOVERNOR OF TELANGANA)**

**M.DANA KISHORE  
PRINCIPAL SECRETARY TO GOVERNMENT**

To

The Managing Director, HMWSSB, Hyderabad  
The Vice Chairman & Managing Director, TUFIDC, Hyderabad

Copy to:

The Metropolitan Commissioner, HMDA, Hyderabad  
The Commissioner, GHMC, Hyderabad  
The Managing Director, MRDCL, Hyderabad  
The Director of Municipal Administration, Hyderabad  
The Engineer-in-Chief (PH), Hyderabad  
The Director, Town & Country Planning, Hyderabad  
The Member Secretary, Telangana Pollution Control Board, Hyderabad  
The MA&UD (TP&E) Department  
The Finance (DCM) Department  
The OSD to Spl. Secretary to Hon'ble C.M.  
The OSD to Prl. Secretary to Government  
Sf/sc

**//FORWARDED::BY ORDER//**

  
**ASSISTANT DIRECTOR**